

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.49 to 89

IA 230(AHM)2018, IA 253(AHM)2018, IA 400(AHM)2018, IA 242(AHM)2019, IA 475(AHM)2018, IA 476(AHM)2018, IA 23(AHM)2019, IA 79(AHM)2019, IA 339(AHM)2019, IA 552(AHM)2019, IA 126(AHM)2020, IA 477 (AHM) 2018, IA 491(AHM) 2018, IA 22(AHM)2019, IA 24(AHM)2019, IA193(AHM)2019, IA194(AHM)2019, IA195(AHM)2019, IA 338(AHM)2019, IA 478(AHM)2019, IA 519(AHM)2019, IA 551(AHM)2019, IA 654(AHM)2019, IA 655(AHM)2019, IA 735(AHM)2019, IA 721(AHM)2019, IA 15(AHM)2020, IA 16(AHM)2020, IA 17(AHM)2020, IA 86(AHM)2020, IA 87(AHM)2020, IA 184(AHM)2020, IA/51(AHM)2021, IA/412(AHM)2021, IA/598(AHM)2021, IA/838 (AHM) 2021, IA/841(AHM) 2021, IA 845(AHM)2021, IA/846(AHM) 2021, IA/237 (AHM) 2022 in IA/184 of 2020 and IA/326(AHM)2022 in IA/823(AHM)2021

In
CP(IB) 14 (AHM) 2018

Order under Section 7 IBC

IN THE MATTER OF:

IDBI Ltd

.....Applicant

V/s

Wind World (India) Ltd

.....Respondent

Order delivered on ..06/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Navin Pahwa, Sr. Advocate, along with
Advocate, Ms. Neha Naik, i/b Phoenix Legal.

For the Applicant : Adv. Mr. Vishal Patel

For the Resolution Applicant : Mr. Sandeep Singhi, Advocate a.w. Advocate,
Ms. Poonam Mathur, Advocate, Ms. Anvi
Majmudar

For the Suspended Management : Mr. Rashesh Sanjanwala, Sr. Advocate, along
with Mr. Dhruvil G. Merchant, Advocate.

For the CoC : Mr. Nirav Shah, Advocate, Mr. Ratnesh Shah,
Advocate, for Mr. Rushabh H.Shah, Advocate along
with Mr. Viraj Gami, Advocate

For the Others

: Mr. Nipun Singhvi, Advocate, along with Mr. Vishal Dave, Advocate, Mr. Kunal P. Vaishnav, Advocate, Mr. Jaimin Dave, Advocate, Mr. Alok Dhir along with Mr. Parth Shah, Adv. Mr. Masoom Shah, Advocate, Mr. Amol Vyas, Advocate, Mr. Anuj Trivedi, Advocate, Mr. Baiju Bhagat, , Ms. Shaheda Madraswala, Advocate along with Ms. Shikha Dharia, Adv., for Enercon GmbH and Mr. Aditya J. Pandya, Advocate.

ORDER

Heard Mr. Navin Pahwa, Sr. Adv. a.w. Mr. Ravi Pahwa, Adv. & Ms. Helly Parikh, Adv. for the RP.

Mr. Rashesh Sanjanwala, Sr. Adv. appeared for the Suspended Management, they are objecting the plan.

Matter stands adjourned for submissions of Sr. Adv. for the Suspended Management on 07.06.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI
MEMBER (JUDICIAL)**

Sweta